

National Company Law Tribunal

Allahabad Bench

CP NO. 140/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

NAME OF THE COMPANY: Modi Industries Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr. Gaurav Mittal	Advocates	Petitioners	[Signature]
2.	Ms. Manmeet Bano			
3.	Mr. Sujeet Kumar			
4.	Mr. Golu Krishna Kumar, Sl. Adv	}	Respondent 1,2,9	[Signature]
5.	Mr. N. S. Aulwalia, ADV			
6.	Mr. Rahul Chaudhary, ADV			
7.	Mr. Adishu Sharma, ADV			
8.	Ms. Sadhna Upadhyaya Adv Bsp No 11 & 12			
9.	Mr. Anurag Khanna Sr. Adv Resp. No. 5	}	Resp. No. 5	[Signature]
10.	Ms. Gunjan Jadwani Adv. Resp. No. 5			

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Learned counsel for the parties is present. Pleadings are completed. Ld. counsel for the respondent submits that demurrer application be disposed of before hearing of the case. Pleadings are completed and points taken regarding maintainability of the petition may also be argued in the CP.

Heard the part argument on behalf of the learned counsel for the petitioner.

List the matter on 20th March 2018 at about 11:30 AM for remaining argument.

— Sd —

Dated: 28.02.2018

V.P. SINGH,
MEMBER (JUDICIAL)

Typed by:
Kavya Prakash Srivastava
(Stenographer)